<u>LEGISLATIVE ASSEMBLY</u> NATIONAL CAPITAL TERRITORY OF DELHI

Bulletin Part-I

(Brief summary of proceedings) Friday, 08 August 2025 / 17 Shravan 1947 (Saka)

No. 17 02.05 PM

Sh. Vijender Gupta, Hon'ble Speaker in-Chair

1. 02.06 P.M. The Chair made a brief statement about Quit India Movement and paid tribute to Martyrs.

2. 02.10 P.M. Special Mention (Rule-280):

The following Members raised matters under Rule-280 with the permission of the Chair:

1.	Smt. Poonam Sharma	8.	Shri Pawan Sharma
2.	Shri Tilak Ram Gupta	9.	Shri Kuldeep Kumar
3.	Ms. Atishi	10.	Shri Kulwant Rana
4.	Shri Abhay Kumar Verma	11.	Shri Imran Hussain
	(Withdraw his Notice)	12.	Shri Ashok Goyal
5.	Shri Aaley Mohammed Iqbal	13.	Shri Jarnail Singh
6.	Dr. Anil Goyal	14.	Shri Prem Chauhan
7.	Shri Parduymn Singh Rajput	15.	Smt. Neelam Pahalwan

3. 02.52 P.M. Calling Attention (Rule-54):

Shri Jitender Mahajan, Hon'ble Member called the attention of the Hon'ble Minister of Water towards "depletion of ground water and urgent remedial steps to be taken to overcome the water crisis in Delhi".

Shri Pravesh Sahib Singh, Hon'ble Minister made a brief statement.

4. 03.29 P.M. Papers laid on the Table:

- I. Dr. Pankaj Kumar Singh, Hon'ble Minister of Information Technology laid copies of the 14th Annual Report of Geospatial Delhi Limited for the year 2021-22 (Hindi & English Version) on the Table of the House.
- II. Shri Ashish Sood, Hon'ble Minister of Higher Education laid copies of the following on the Table of the House:
 - i. Annual Accounts of Guru Gobind Singh Indraprastha University for the year 2021-22 & 2022-23 (Hindi & English Version).
 - ii. Annual Report of Guru Gobind Singh Indraprastha University for the year 2022-23 (Hindi & English Version).
 - iii. Annual Accounts alongwith Separate Audit Report of Dr. B.R. Ambedkar University Delhi for the year 2021-22 (Hindi & English Version).

5. 03.30 P.M. Discussion on Papers laid on the Table:

Discussion on the Report of the Comptroller and Auditor General of India on 'Welfare of Building and other Construction Workers' for the year ended 31 March 2023 relating to the Government of NCT of Delhi (Report No. 2 of 2025) laid by Smt. Rekha Gupta, Hon'ble Chief Minister on 04 August 2025 continued.

The following Members expressed their views:

- 1. Dr. Anil Goyal
- 2. Shri Kuldeep Solanki
- 3. Shri Ajay Kumar Mahawar
- 4. Shri Virender Singh Kadian
- 5. Smt. Poonam Sharma
- 6. Smt. Neelam Pahalwan

- 6. 04.06 P.M. The Chair adjourned the House upto 04.30 PM for Tea-Break.
- 7. 04.35 P.M. House reassembled.

Hon'ble Speaker in-Chair.

8. 04.36 P.M. Discussion on Papers laid on the Table:

Smt. Rekha Gupta, Hon'ble Chief Minister also expressed her views.

The Chair made a brief statement and referred the matter relating to Finance Accounts and Appropriation Accounts of the Government of NCT of Delhi for the year 2023-2024, Report of the Comptroller and Auditor General of India on 'State Finances for the year 2023-24' relating to the Government of NCT of Delhi for the year ended 31 March 2024 (Report No. 1 of 2025) and Report of the Comptroller and Auditor General of India on 'Welfare of Building and other Construction Workers' for the year ended 31 March 2023 relating to the Government of NCT of Delhi (Report No. 2 of 2025) to Committee on Public Accounts and advised to submit its report in next session.

9. 04.52 P.M. Short Duration Discussion (Rule-55):

Shri Harish Khurana, Hon'ble Member withdrew his notice for discussion regarding 'Alleged financial irregularities of Rs 145 crore in Jai Bheem Mukhymantri Pratibha Vikas Yojana'.

10. 04.53 P.M. Consideration and Passing of Bills:

Smt. Rekha Gupta, Hon'ble Chief Minister moved that the 'The Delhi Goods and Services Tax (Amendment) Bill, 2025 (Bill No. 04 of 2025)' bill introduced in the House on 07 August 2025 be taken into consideration.

Smt. Atishi, Hon'ble Leader of Opposition expressed her views on the Bill.

(05.10 P.M.: The Chair named Members of Opposition Party Shri Anil Jha and he was escorted out by the Marshals for obstructing the proceedings of the House.

Smt. Rekha Gupta, Hon'ble Chief Minister replied.

The Bill was considered clause-wise.

Smt. Rekha Gupta, Hon'ble Chief Minister moved that the Bill be passed.

The Motion was put to vote and adopted by voice-vote.

11. 05.25 P.M. Consideration and Passing of Bills:

Smt. Rekha Gupta, Hon'ble Chief Minister moved that the 'The Delhi Goods and Services Tax (Second Amendment) Bill, 2025 (Bill No. 05 of 2025)' bill introduced in the House on 07 August 2025 be taken into consideration.

The Bill was considered clause-wise.

Smt. Rekha Gupta, Hon'ble Chief Minister moved that the Bill be passed.

The Motion was put to vote and adopted by voice-vote.

12. 05.27 P.M. Consideration and Passing of Bill:

The Chair informed the House that in response to the Notice received from Ms. Atishi, Hon'ble Leader of Opposition and Shri Sanjeev Jha, Hon'ble Member for demanding papers in connection with proposed Bill, the Education department had sent reply that the matter was not covered under Rule-131.

Discussion on 'The Delhi School Education (Transparency in Fixation and Regulation of Fees) Bill, 2025 (Bill No. 03 of 2025)' introduced in the House by Shri Ashish Sood, Hon'ble Minister of Education on 04th August, 2025 to continued.

The following Members expressed their views.

7. Shri Arvinder Singh Lovely continued

05.48 P.M.: The Chair named Members of Opposition Party Shri Amanatullah Khan and he has escorted out by the Marshals for obstructing the proceedings of the House.

- 13. 05.49 P.M. The Chair adjourned the House for 05 Minutes.
- 14. 06.00 P.M. House reassembled.

Hon'ble Speaker in-Chair.

- 15. 06.00 P.M. Taking the sense of the House, the Chair extended the sitting of the House for One hour.
- 16. 06.00 P.M. Consideration and Passing of Bill:
 - 7. Shri Arvinder Singh Lovely continued
 - 8. Shri Harish Khurana
 - 9. Shri Karnail Singh
 - 10. Shri Sanjeev Jha
 - 11. Shri Ashok Goyal
 - 12. Shri Surya Prakash Khatri
 - 13. Shri Jarnail Singh
 - 14. Shri Chandan Kumar Choudhary
 - 15. Shri Jitender Mahajan

(07.01 P.M.: Taking the sense of the House, the Chair extended the sitting of the House for 30 Minutes.)

- 16. Shri Kuldeep Kumar
- 17. Shri Sanjay Goyal
- 18. Shri Gajender Drall (07.17 P.M. Hon'ble Deputy Speaker in-Chair)
- 19. Shri Ajay Dutt
- 20. Smt. Poonam Sharma

(07.31 P.M.: Taking the sense of the House, the Chair extended the sitting of the House for 30 Minutes.)

21. Shri Shyam Sharma

(07.37 P.M. Hon'ble Speaker in-Chair)

- 22. Shri Surendra Kumar
- 23. Smt. Shikha Roy
- 24. Smt. Atishi, Hon'ble Leader of Opposition

(08.00 P.M.: Taking the sense of the House, the Chair extended the sitting of the House for 30 Minutes.)

17. 08.00 P.M. Shri Ashish Sood, Hon'ble Minister of Education replied to the discussion.

08.30 P.M.: Taking the sense of the House, the Chair extended the sitting of the House for 30 Minutes.

Smt. Rekha Gupta, Hon'ble Chief Minister also expressed her views.

09.00 P.M.: Taking the sense of the House, the Chair extended the sitting of the House for 30 Minutes.

Shri Sanjeev Jha, Hon'ble Member moved a Motion that the 'The Delhi School Education (Transparency in Fixation and Regulation of Fees) Bill, 2025 (Bill No. 03 of 2025)' introduced in the House on 04th August, 2025 be referred to 'Select Committee'.

The Motion was put to vote and negated.

Ms. Atishi, Hon'ble Leader of Opposition demanded division of votes on the Motion.

17 Members voted in favour of the Motion by standing up.

41 Members voted against the Motion by standing up.

No Member abstained.

The Chair announced that the Motion was negated.

The Bill was considered clause-wise.

The Motions for amendment in the Bill moved by Ms. Atishi, Hon'ble Leader of Opposition, Shri Jarnail Singh, Shri Kuldeep Kumar and Shri Sanjeev Jha were put to vote and negated.

Shri Ashish Sood, Hon'ble Minister of Education moved that 'The Delhi School Education (Transparency in Fixation and Regulation of Fees) Bill, 2025 (Bill No. 03 of 2025)' introduced in the House on 04th August, 2025 be passed. The Motion was put to vote and adopted by voice-vote.

- 18. 09.22 P.M. The Chair greeted the Hon'ble Members on the occasion of the Festival 'Raksha Bandan'.
- 19. 09.23 P.M. The Chair informed that proposal is being sent to Hon'ble Lieutenant Governor for prorogation of Session and expressed his gratitude to the Hon'ble Chief Minister, Hon'ble Ministers, Hon'ble Leader of Opposition and Hon'ble Members before adjourning the House *sine-die*. The Chair also expressed thanks to the staff of Assembly Secretariat, Officers and Staff of various Departments of Delhi Government, Security Agencies and Media for their cooperation in the smooth conduct of the proceedings of the House.
- 20. 09.26 P.M. *National Anthem Jan-Gan-Man*The Chair adjourned the House *sine-die*.

Delhi Ranjeet Singh 08 August, 2025 Secretary